

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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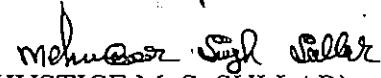
**Date of Order: 12.02.2016**

**OA No. 291/00038/2016**

Mr. Harish Maan, counsel for applicant.

Having heard the learned counsel for the applicant, having gone through the record with his valuable assistance, the main Original Application is disposed of with the direction to the respondent no. 4 to decide the legal notice dated 01.09.2015 (Annexure A/6) given by the applicant and to take appropriate action in accordance with law, by a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order.

  
(MS. MEENAKSHI HOOJA)  
ADMINISTRATIVE MEMBER

  
(JUSTICE M. S. SULLAR)  
JUDICIAL MEMBER

Kumawat